

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

ORDER

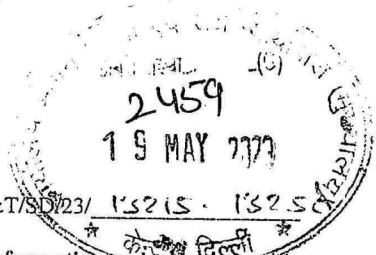
The posting & transfer of following officials are hereby made *with immediate effect*:

S. No	Name of the Officials	From	To
1.	Ms. Lily Grace Toppo, JA (EC: 43055404)	Reader cum Ahlmad in the court of Sh. Saurabh Goyal, MM (NI Act), Digital Court-01, South, Saket Courts, New Delhi	JA in the Care Taking Branch, South, Saket Courts, New Delhi
2.	Sh. Surender Singh Negi, JA (EC: 59862496)	JA in the General Branch, South, Saket Courts, New Delhi	Reader cum Ahlmad in the court of Sh. Saurabh Goyal, MM (NI Act), Digital Court-01, South, Saket Courts, New Delhi
3.	Sh. Vikas Kumar, JA (EC: 44621712)	Ahlmad in the court of Ms. Marilyn Joanna Khakha, MM-07, NI Act, South, Saket Courts, New Delhi.	Asstt. Ahlmad in the court of Ms. Marilyn Joanna Khakha, MM-07, NI Act, South, Saket Courts, New Delhi.
4.	Sh. Dharmender Kumar Sharma, JJA (EC: 49011263)	JJA in the court of Sh. Abhitesh Kumar, MM (NI Act), Digital Court-04, South, Saket Courts, New Delhi.	Ahlmad in the court of Ms. Marilyn Joanna Khakha, MM-07, NI Act, South, Saket Courts, New Delhi.
5.	Sh. Sanjay kumar, JJA (EC: 50541970)	Asstt. Ahlmad in the court of Ms. Marilyn Joanna Khakha, MM-07, NI Act, South, Saket Courts, New Delhi.	JJA in the court of Sh. Abhitesh Kumar, MM (NI Act), Digital Court-04, South, Saket Courts, New Delhi.
6.	Ms. Neelam Turkey, JA (EC: 36328322)	JA in the Care Taking Branch, South, Saket Courts, New Delhi.	JA in the Copying Agency, South, Saket Court, New Delhi.
7.	Sh. Deepak Sharma, JA (EC: 36434725)	JA in the Copying Agency, South, Saket Court, New Delhi.	JA in the Judges' Library, South, Saket Court, New Delhi. <i>(exclusively for Bar reference library)</i>
8.	Sh. Mukesh Rawat, JJA (EC: 33750349)	Asstt. Ahlmad in the court of Ms. Neha Priya, ACJ/ARC, South, Saket Courts, New Delhi	JJA in the Care Taking Branch, South, Saket Courts, New Delhi.
9.	Sh. Mahender Kumar Dhal Bisoi, JJA (EC: 54655759)	JJA in the Care Taking Branch, South, Saket Courts, New Delhi.	Asstt. Ahlmad in the court of Ms. Neha Priya, ACJ/ARC, South, Saket Courts, New Delhi
10.	Sh. Satish Kumar Sharma, JJA (EC: 73289162)	JJA in the Judges' Library, South, Saket Court, New Delhi.	JJA in the General Branch, South, Saket Courts, New Delhi.
11.	Sh. Rakesh Sharma, JJA (EC: 84455085)	Asstt. Ahlmad in the court of Sh. Sunil Gupta, ASJ-06, South, Saket Courts, New Delhi.	Asstt. Ahlmad in the court of Sh. Kawal Singh, MM-03, NI Act, South, Saket Courts, New Delhi. <i>(till the joining of regular Asstt. Ahlmad).</i>
12.	Sh. Narender Kumar, JJA (EC: 15937391)	Asstt. Ahlmad in the court of Sh. Rakesh Kumar Singh, ASJ-05, South, Saket Courts, New Delhi	JJA in the Accounts Branch, South, Saket Courts, New Delhi.
13.	Sh. Amit Kumar, JJA (EC: 87984025)	Additional Asstt. Ahlmad in the court of Ms. Vrinda Kumari, ASJ-02, South, Saket Courts, New Delhi.	Asstt. Ahlmad in the court of Sh. Sunil Gupta, ASJ-06, South, Saket Courts, New Delhi.
14.	Ms. Archana Saini, JA (EC: 49895520)	JA in the Record Room (Criminal), South, Saket Courts, New Delhi.	JA in the R&I Branch, South, Saket Courts, New Delhi. <i>(till the joining of regular Dealing Assistant)</i>
15.	Ms. Meenu Mehndiratta, JA (EC: 12305)	JA in the Office Pool, Administration Branch, South, Saket Courts, New Delhi	Reader in the court of Sh. Gaurav Gupta, Spl. Judge, NDPS, South, Saket Courts, New Delhi.

16.	Sh. Manoj Kumar Sharma, SJA (EC: 72452661)	Reader in the court of Sh. Gaurav Gupta, Spl. Judge, NDPS, South, Saket Courts, New Delhi.	Reader in the court of Undersigned.
17.	Sh. Kuldeep Singh Rawat, JA (EC: 27374711)	Reader in the court of Undersigned.	JA in the Office of Undersigned.

Note:

1. Sh. Narender Kumar (EC:10894) temporarily posted as Reader in the Court of Sh. Aviral Shukla, MM-05, South District, shall continue to work as regular Reader in the said court.
2. Official at S. no. 10 of this immediate order is hereby directed to assist the Branch In-charge, Security Cell, in addition to his present assignments.
3. Non-compliance of transfer order or immediately proceeding on leave shall be viewed seriously.



Shalinder Kaur
(Shalinder Kaur)

Principal District & Sessions Judge (South)
Saket Courts, New Delhi

No. Admn.II/DJ-(S)/P&T/SD/23/ 15215 - 1525

Dated, New Delhi the 18.05.2025

Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer-In-Charge(s) concerned.
3. The Officer-In-Charge, Computer Branch, South District.
4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.

Shalinder Kaur
(Shalinder Kaur)

Principal District & Sessions Judge (South)
Saket Courts, New Delhi

web site